

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 15 of 2018**

**IN THE MATTER OF:**

Federation of Gujarat State Chemists  
and Druggists Association & Anr. ...Appellants

Versus

Competition Commission of India & Ors. ...Respondents

**Present:**

**For Appellants:**

**For Respondents:** Ms. Manmeet Arora with Harkirat Singh,  
Advocates for Respondent Nos.1 and 2.

**With**

**Competition Appeal (AT) No. 35 of 2018**

**IN THE MATTER OF:**

Chemists and Druggists Association  
of Baroda & Anr. ...Appellants

Versus

Reliance Agency & Ors. ...Respondents

**Present:**

**For Appellants:** Mr. Anshul Narayan, Advocate

**For Respondents:** Ms. Manmeet Arora with Harkirat Singh,  
Advocates for Respondent Nos.3 and 4.

**O R D E R**

**20.01.2020** Post these Appeals 'for hearing' on **21<sup>st</sup> January, 2020 at**  
**02:00 PM.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)